

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORIGINAL APPLICATION NO. 291/00185/2015

DATE OF ORDER: 31.05.2016

CORAM

**HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

Nemi Chand Jain S/o late Shri Bhanwar Ji Jain, aged about 76 years, R/o 530, Keshavpura, Kota, retired on 31.07.1997 from the post of Postal Assistant, New Grain Mandi Post Office, Kota Postal Division, Kota.

....Applicant

Mr. C.B. Sharma, counsel for applicant.

VERSUS

1. Union of India through its Secretary, Department of Posts, Ministry of Communication and Information Technology, Dak Bhawan, New Delhi – 110001.
2. Chief Post Master General, Rajasthan Circle, Sardar Patel Marg, Jaipur – 302001.
3. Senior Superintendent of Post Offices, Kota Postal Division, Kota – 324001.

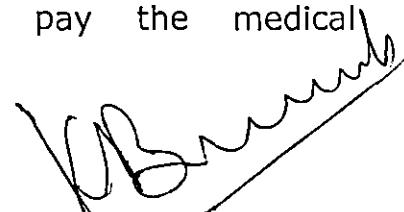
....Respondents

Mr. N.C. Goyal, counsel for respondents.

ORDER

(Per DR. K.B. SURESH, JUDICIAL MEMBER)

Heard. Learned counsel for the applicant submits that this O.A. is covered by the order of this Bench of the Tribunal dated 26th May, 2016 passed in OA No. 291/00173/2015 (Laxman Swaroop Sharma v. Union of India & Ors.) in which it has been directed that the respondents shall pay the medical

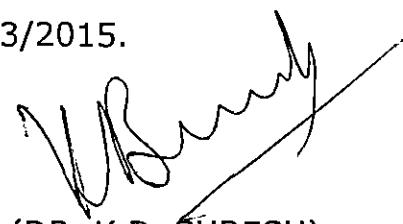


reimbursement relating to the heart surgery to the applicant restricting to the CGHS rates.

2. Therefore, the present Original Application is allowed in the same term as ordered in OA No. 291/00173/2015.



(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(DR. K.B. SURESH)
JUDICIAL MEMBER

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